

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 9th of July 2021.

S.O 227.- In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union territory of Jammu and Kashmir hereby directs that the following amendment shall be made in Annexure-I to the Delegation of Financial Powers to accord Administrative Approval, Technical Sanction and Award of Contracts to the Administrative Departments issued vide Notification No. S.O-15 dated 09.01.2020; namely:-

In table, under the heading (B) relating to Powers to accord Technical Sanction, after S. No. 2, the following shall be added as S. No. 03;

S.No.	Nature of Power	To whom Delegated	Extent	Remarks
3.	To accord Technical Sanction in case of IT related projects	Technical Appraisal Committee constituted by Administrative Secretary, Information Technology Department.	Up to Rs. 2.00 Crores	The Technical Appraisal Committee shall be constituted of IT experts working in Universities/IITs, NITs, NIC, NIELIT, C-DAC, STQC and other such institutions on case to case basis.
		Technical Appraisal Committee to be constituted by GAD on recommendations of IT Department	Above Rs. 2.00 Crores	

By Order of the Lieutenant Governor.

Sd/-
(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department.

No. A/68(01)-B-I-Part-383/

Dated: 09.07.2021

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.
4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.

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6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B)/(BK), for information.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner, Finance Department.
33. All Treasury Officers.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).


(S.I. Pandita)


Director General (Codes),
Finance Department.